

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 219 OF 2016 & IA NO. 470 OF 2016

APPEAL NO. 220 OF 2016 & IA NO. 473 OF 2016

APPEAL NO. 207 OF 2016

APPEAL NO. 208 OF 2016 AND

APPEAL NO. 295 OF 2016

Dated: 26th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 219 OF 2016 & IA NO. 470 OF 2016

In the matter of:

M/s Maral Overseas Ltd.

.... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr. Respondent(s)

APPEAL NO. 220 OF 2016 & IA NO. 473 OF 2016

In the matter of:

M/s HEG Ltd.

.... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr..... Respondent(s)

Counsel for the Appellant(s)

:

**Mr. Deepak Biswas
Mr. Nishith Mishra**

Counsel for the Respondent(s)

:

**Mr. S. Venkatesh
Mr. Pratyush Singh
Mr. Varun Singh for R.1
Mr. M.G. Ramachandran
Mr. Shubham Arya
Ms. Anushrhee Bardhan
Mr. S.R.Sharma for R.2**

APPEAL NO. 207 OF 2016

In the matter of:

M/s Hindalco Industries Ltd.

.... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors..... Respondent(s)

APPEAL NO. 208 OF 2016**In the matter of:****M/s Century Textiles & Industries Ltd.****.... Appellant(s)****Vs.****Madhya Pradesh Electricity Regulatory Commission & Ors..... Respondent(s)**

Counsel for the Appellant(s)	:	Mr. Syed Shahid Husain Rizvi
Counsel for the Respondent(s)	:	Mr. S. Venkatesh
		Mr. Pratyush Singh
		Mr. Varun Singh for R.1
		Mr. M.G. Ramachandran
		Mr. Shubham Arya
		Ms. Anushrhee Bardhan
		Mr. S.R.Sharma for R.2 & R.3

APPEAL NO. 295 OF 2016**In the matter of:****M/s Ultratech Cement Ltd.****.... Appellant(s)****Vs.****Madhya Pradesh Electricity Regulatory Commission & Anr..... Respondent(s)**

Counsel for the Appellant(s)	:	Mr. Saurav Agrawal
		Mr. Astha Gaur
		Ms. S.Chatterjee
Counsel for the Respondent(s)	:	Mr. S. Venkatesh
		Mr. Pratyush Singh
		Mr. Varun Singh for R.1
		Mr. M.G. Ramachandran
		Mr. Shubham Arya
		Ms. Anushrhee Bardhan
		Mr. S.R.Sharma for R.2

ORDER

Learned counsel for the appellant in Appeal No. 295 of 2016 seeks a week's time to file rejoinder. He may file the same on or before 04.05.2017 after serving copy on the other side.

It is represented that pleadings are complete in all other matters. Therefore, list these matters for hearing on **10.08.2017**.

(I.J. Kapoor)
Technical Member
 Ts/kt

(Justice Ranjana P. Desai)
Chairperson